

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4888/2014

SHIMLA Petitioner(s)

VERSUS

MANGEY RAM & ORS Respondent(s)

(with appln. (s) for exemption from filing c/c of the impugned
order and exemption from filing O.T.)

Date : 01/09/2014 This petition was called on for hearing today.

For Petitioner(s) Ms. Neha Sharma, Adv.
Mr. Deeptakirti Verma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

the respondents. Await the return of the service of notice already issued to
List again on 18.11.2014.

(M K HANJURA)
Registrar

MG
Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2014.09.03
10:14:58 IST
Reason: